

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:268
ANSWERED ON:27.02.2008
JANANI SURAKSHA YOJANA
Lagadapati Shri Rajagopal

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of pregnant women covered under Janani Suraksha Yojana in the various States of the country during the last three years, State-wise;
- (b) the details of High performing States and the reasons for keeping them out of purview of the scheme;
- (c) whether there is any separate proposal to extend the scheme to women belonging to BPL and APL families; and
- (d) if so, the details thereof and if not the reasons therefore?

Answer

MINISTER OF STATE FOR HEALTH & FAMILY WELFARE(SMT. PANABAKA LAKSHMI)

- (a): A statement is enclosed at Annexure.
- (b): The states other than U.P., Uttranchal, Bihar, Jharkhand, M.P., Chattisgarh, Assam, Orissa, Rajasthan and J&K, where, at the time of formulation of the Scheme, the rate of institutional delivery was more than 25%, have been categorized as 'High Performing States'. These States are also covered under the scheme.
- (c)&(d): There is no such separate proposal, because pregnant women belonging to APL families in Low Performing States are also eligible for benefits under the scheme.